

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 5/16
PETITION NUMBER : TP 40/17
NAME OF THE PETITIONER (S) : SPECTRAMAT IFM SERVICES
NAME OF THE RESPONDENT (S) : PARKWAY HOLDING PVT. LTD.
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
	R.K. Ravichandran ADVOCATE	ADVOCATE FOR PETITIONER	<u>R.K. Ravichandran</u>

Shri R.K. Ravichandran of R.C. Associates, for the petitioner is present and requested time to file vakalat. For filing vakalat and for complying Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 14.03.2017.


MEMBER (J)


MEMBER (T)